

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "A", PUNE

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

ITA No.47/PUN/2023

निर्धारण वर्ष / Assessment Year: 2018-19

Lokesh Industries, 2914, D II Block, MIDC, Chinchwad, Pune 411 019 Maharashtra PAN : AAAFL4292R	Vs.	Additional/Joint/ Deputy/Asst. Commissioner of Income Tax/ Income-Tax Officer, National e-Assessment Centre, Delhi
Appellant		Respondent

CORRIGENDUM

This corrigendum is being issued to correct the typographical mistake crept in mentioning the name and address of the assessee in the Tribunal order dated 24-03-2023, the details are given below :

Inadvertently mentioned as		To be read as
Mahendra Shantilal Mutha, Plot No.8, Shantinath Banglow, Burdgaon Road, Nandanvan Colony, Ahmednagar – 414 001 Maharashtra PAN : ALPPM7701G	Vs.	Lokesh Industries, 2914, D II Block, MIDC, Chinchwad, Pune 411 019 Maharashtra PAN : AAAFL4292R

Except the name and address of the assessee, the entire order remains unchanged.

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 02nd May, 2023

Satish

आदेश की प्रतिलिपि □ ग्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The Pr.CIT concerned
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "A" /
DR 'A', ITAT, Pune
5. गार्ड फाईल / Guard file

आदेशानुसार/ BY ORDER,**// True Copy //**

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune